

उनके लिये जमीन प्राप्त करना तथा उसको सुधारना और उसमें मकानों को बना कर तथा इनमें बसने वालों के लिये अनेक प्रकार की सुख सुविधाओं को देना और उनके लिये रोजगार आदि की सुविधाओं को प्राप्त करना ।

(घ) (१) सिन्धु पुनर्वास निगम के लिये सरकार की ओर से ५० लाख रुपये सहायतार्थ ।

(२) सिन्धु पुनर्वास निगम को विस्थापितों के मकानों के लिये १२० लाख रुपये ।

(३) गान्धी धाम में सिन्धु पुनर्वास निगम के हिस्सेदारों को जमीन के टुकड़ों के विकास और वितरण के लिये सरकार ने २६०० एकड़ जमीन पट्टे पर दे दी है ।

(४) प्रशासन और छोटे छोटे उद्योग धंधों जैसे कि—बिजली देने, सिमेन्ट ब्लाक के यंत्रादि के उत्पादन, आर० सी० सी० स्पन पाइप्स, तथा पोलो फैक्टरी, यांत्रिक और स्वचालित कारखानों को चलाने, व्यापारिक आधारों पर ठेकों पर काम को लेने, करीब ४०० एकड़ जमीन को उन्नत करने जैसे कि—उसमें सड़क बनाने, पानी की व्यवस्था करने, नालियाँ निकालने, सामाजिक सुविधाओं को देने मिसाल के तौर पर—सार्वजनिक पार्कों, सिनेमा, मन्दिर, क्लब, शिक्षा सम्बन्धी संस्थाएँ, बस स्टॉप, स्वास्थ्य संरक्षण और जन स्वास्थ्य सेवा की व्यवस्था करना, व्यापारिक कार्यों व जमीन की उन्नति तथा विस्थापितों के लिये मकानों के बनाने पर ३१-३-५५ तक २,१८,३२,६६१ रुपये खर्च हो चुके हैं ।

(च) जी हाँ, सौराष्ट्र प्रोजेक्ट के कम्पट्रोलर ने इस लेखे की जांच की है ।

#### Forest Labour Co-operative Societies

712. **Shri Bheekha Bhai:** Will the Minister of Food and Agriculture be pleased to state:

(a) the number of Forest Labour Co-operative Societies envisaged in the Second Five Year Plan; and

(b) the concessions, if any, given to such societies?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) In the Second Five Year Plan no provision has been specifically made for development of Forest Labour Cooperative Societies.

(b) Does not arise.

#### Central Tractor Organisation

713. **Shri S. K. Razmi:** Will the Minister of Food and Agriculture be pleased to state:

(a) the area of jungle land reclaimed in Sultanpur Farm at Bhopal by the Central Tractor Organisation;

(b) whether any labourers were employed for this reclamation through contractors;

(c) if so, the amount of money paid to the contractors; and

(d) the mode of disposal of the wood recovered from the reclamation operations?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) 8826 acres.

(b) No.

(c) Does not arise.

(d) Disposal was arranged through private contractors on payment of royalty on the basis of tenders.

#### Sultanpur Farm

714. **Shri S. K. Razmi:** Will the Minister of Food and Agriculture be pleased to state the area of land at the Sultanpur Farm in Bhopal State, which yielded a produce of 3,400 maunds in the Rabi harvest of 1954?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** Total area 1204 acres consisting of 537 acres under wheat, 662 acres under gram and 5 acres under pea.

#### Settlement of Landless Agricultural Workers

715. **Shri S. K. Razmi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether a Scheme drawn out in 1953 to resettle 1,000 families of landless agricultural workers at Sultanpur in Bhopal State, was modified in 1955; and

(b) the reasons therefor?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) Yes.

(b) The main reasons for modifying the scheme were:—

(i) the unwillingness on the part of landless labourers to settle down on the Farm on the terms offered under the original scheme;